Name of the Corporate Debtor: Orange Medicare And Research Centre Private Limited Date of commencement of CIRP: February 17, 2022; List of creditors for claims received up till November 23, 2022

List of unsecured financial creditors (other than financial creditors belonging to any class of creditors)

(Amount in ₹)

SI.	Name of creditor	Details of claim received		Details of claim admitted					Amount of	Amount of any	Amount of claim	Amount of claim	Remarks, if any
No.		Date of	Amount claimed	Amount of claim	Nature of	Amount	Whether	% of voting	contingent	mutual dues,	not admitted	under verification	
		receipt		admitted	claim	covered by	related	share in	claim	that may beset-			
						guarantee	party?	CoC		off			
	1 Anil Balrishna Varpe	May 11, 2022	8,10,75,340.00	8,10,75,340.00	Unsecured Loan	0	Yes	0	0	0	0	0	-
	2 Vikas Jagannath Pol	May 11, 2022	2,46,60,474.00	1,28,07,038.00	Unsecured Loan	0	Yes	0	0	0	1,18,53,436.00	0	-
	3 Vitthal Laxman Bhujadi	June 09, 2022	3,80,01,600.00	2,33,84,500.00	Unsecured Loan	0	Yes	0	0	0	1,46,17,100.00	0	Notes 1
	4 Sadhana Rajkumar Gaikwad	July 27, 2022	1,00,00,000.00	1,00,00,000.00	Unsecured Loan	0	Yes	0	0	0	-	0	Notes 2
	5 Rajkumar Kuluram Gaikwad	August 16, 2022	6,08,77,496.00	5,63,95,496.00	Unsecured Loan	0	Yes	0	0	0	-	44,82,000.00	Notes 3
	Total		21,46,14,910.00	18,36,62,374.00							2,64,70,536.00	44,82,000.00	

Notes

The claim is received after 90 days. The said Claim has been considered purusant to the Hon'ble NCLT order dated August 01, 2022 recieved on September 19, 2022.

The claim is received after 90 days. The same is verified based on the order pronounced by the Hon'ble NCLT at the hearing held on November 16, 2022.

Without Prejudice, in the claim form, the claimant submitted that the amount of claim is Rs. 1,00,00,000/- plus interest @18% p.a. However, the calculation/amount of interest is not provided in Form C.

The claim is received after 90 days. The same is verified based on the order pronounced by the Hon'ble NCLT at the hearing held on November 16, 2022.

Without Prejudice, in the claim form, the claimant submitted that the amount of claim is Rs. 6,08,77,496/- plus interest @18% p.a. However, the calculation/amount of interest is not provided in Form C.